

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2018 &**  
**IA NOS. 233 OF 2018& 35 OF 2019**

**Dated: 8<sup>th</sup> July, 2019**

**In the matter of:**

**SaiWardha Power Generation Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission&Anr. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **29.08.2019.**

**PS/Court Master**

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